#### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

#### LOK SABHA STARRED QUESTION NO. 171 TO BE ANSWERED ON 01<sup>ST</sup> AUGUST 2023

## FARMERS COVERED UNDER PM-KISAN

\*171. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of farmer beneficiaries covered under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) since its implementation, year and State-wise;

(b) whether it is true that the number of farmers benefited under PM-KISAN has come down from55.68 lakhs in 2019 to about 30 lakhs now;

(c) if so, the reasons for such sharp decline in extending benefit to farmers under PM-KISAN;

(d) the efforts being made by the Government to cover more and more farmers under PM-KISAN particularly from Andhra Pradesh?

## ANSWER

## MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the table of the House.

# STATEMENT MADE IN REPLY TO LOK SABHA STARRED QUESTION NO. 171 RAISED BY SHRI BALASHOWRY VALLABHANENI, DUE FOR REPLY ON 01-08-2023.

(a): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), a Central Sector Scheme, aims at providing financial assistance to cultivable landholding farmer families across the country, subject to certain exclusion criteria. Under the Scheme, an amount of Rs. 6000/- is transferred annually in three equal instalments of Rs.2000/- directly into the Aadhaar Seeded bank accounts of the farmers. So far, more than 2.60 lakh Cr have been disbursed to over more than 11 Cr farmers families.

The details of beneficiary farmers under the PM-KISAN Samman Nidhi (PM-KISAN), period wise and State-wise, since inception of the scheme is enclosed in Annexure I.

(b) & (c): Does not arise.

(d): In Andhra Pradesh, the number of beneficiaries has increased from 33.16 lakhs in the 1<sup>st</sup> instalment period (December 2018 – March 2019) to 41.33 lakhs in the 14<sup>th</sup> instalment period (April 2023 – July 2023).Under the PM-KISAN Scheme, the responsibility to identify the beneficiaries and upload their correct and verified data on PM-KISAN portal lies with the respective State/UT Government. Thereafter, these data go through various levels of verification and validation including Aadhaar/PFMS/Income Tax database. Subsequent to such verification and validation, the benefit of the Scheme is passed on to eligible beneficiaries directly into their Aadhaar seeded bank accounts through Direct Benefit Transfer (DBT).In addition to this, the Central Government has taken the following steps to cover more and more farmers under the PM-KISAN Scheme: -

(i) State Nodal Officers, District Nodal Officers and Block Nodal Officers had been appointed to monitor the scheme progress and provide necessary support to the farmers.

(ii) States/UTs have been asked to expedite the process of saturation of the Scheme by ensuring enrollment of all eligible farmer families.

(iii) The States /UTs have organized publicity/awareness camps to ensure expeditious verification of the data of the registered beneficiaries.

(iv) Government of India conducts weekly meetings with the state nodal officers to review the progress of the scheme including registration of the farmers.

(v) The Farmer Corner module has been provided on the portal. Through this module farmers can self-register and check their status regarding eligibility, benefits transfer, etc.
(vi) The KYS module intended to provide the beneficiary status through a single window. It is a one-stop solution for the farmers.

(vii) More than 4 lakhs Common Service Centers across the country have been onboarded to provide several facilities such as registration, details update, e-KYC etc. to the farmers in assisted mode at their doorsteps. This has particularly helped the farmers who had limitations to access the portal, mobile application, etc.

(viii) The PM Kisan mobile app was launched in February 2020 and the primary objective of the app is to provide services of the PM-KISAN scheme on the fingertips of the farmers. It is user-friendly and easily downloadable from the Google Play Store.

(ix) The provision for e-KYC through face authentication feature was also provided through the PM-KISAN mobile app. This allows farmers, even in remote areas, to complete their e-KYC without the need for OTP or fingerprints, merely by scanning their faces. The provision has been made to allow e-KYC of up to 100 other farmers in their neighborhood through the app. The Government Officials have also been allowed to complete 500 e-KYCs through their registered mobile numbers.

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#### Details of beneficiaries under PM-KISAN since its inception period-wise and state-wise.

Sr. No.	State/UT	period Dec-March	Period April-July	Period Aug-Nov	Period Dec-March	Period April-July	Period Aug-Nov	Period Dec-March	Period April-July	Period Aug-Nov	Period Dec-March	Period April-July	Period Aug-Nov	Period Dec-March	Period April-July
		1	ANDAMAN AND NICOBAR ISLANDS	10,107	13,714	15,915	16,139	15,971	16,254	16,108	16,075	15,593	15,088	14,952	14,303
2	ANDHRA PRADESH	33,16,854	41,75,716	42,04,714	47,41,080	47,57,261	46,90,280	45,35,190	44,61,131	44,28,717	44,61,369	44,00,538	41,49,604	40,69,250	41,33,589
3	ARUNACHAL PRADESH	1,815	6,988	42,724	62,878	89,275	90,141	91,854	91,856	92,706	92,968	94,708	93,683	60,138	68,090
4	ASSAM	11,55,390	24,53,735	21,12,058	20,08,024	18,91,762	12,20,266	13,89,701	12,81,363	9,27,499	10,82,149	6,93,974	4,88,702	6,14,606	8,72,445
5	BIHAR	2,50,811	26,20,798	45,52,073	60,63,908	69,55,358	75,38,392	76,80,555	79,22,156	80,94,029	82,48,528	83,05,227	81,67,166	73,62,788	75,66,029
6	CHANDIGARH	49	244	452	429	430	430	402	386	378	389	367	5	134	0
7	CHHATTISGARH	1,13,035	10,63,512	16,24,918	18,45,570	24,79,757	26,40,347	29,17,455	28,48,124	30,24,356	27,71,026	27,27,758	20,31,804	19,89,572	20,21,938
8	DELHI	-	-	11,534	12,452	13,331	14,043	13,690	13,967	14,490	14,615	14,882	12,407	12,585	12,789
9	GOA	2,439	4,260	6,595	7,491	8,339	9,144	8,757	9,260	9,127	8,302	8,541	6,631	5,905	5,547
10	GUJARAT	28,58,911	39,60,784	46,89,076	48,70,678	52,95,218	55,67,057	54,01,968	55,40,880	56,05,025	58,42,030	58,77,946	51,86,560	43,64,624	45,17,729
11	HARYANA	9,66,435	12,49,040	14,29,942	15,47,031	16,86,907	18,24,851	18,42,769	17,40,892	18,45,745	18,65,654	18,41,254	13,14,787	14,68,392	15,36,670
12	HIMACHAL PRADESH	4,57,027	7,36,191	8,34,563	8,65,303	8,90,915	9,09,923	9,03,949	9,08,669	9,36,706	9,41,248	9,42,080	5,70,564	6,69,650	6,23,855
13	JAMMU AND KASHMIR	4,57,859	7,16,273	8,65,229	9,83,481	10,27,697	11,12,726	11,28,427	8,71,524	8,79,824	10,96,743	10,92,353	4,32,188	6,66,951	7,31,489
14	JHARKHAND	5,63,552	7,26,754	13,32,679	7,08,427	15,18,821	22,77,547	22,55,003	15,80,194	16,28,545	16,59,889	22,25,373	12,70,040	11,76,844	13,02,819
15	KARNATAKA	19,872	29,63,051	46,66,930	49,47,227	51,14,500	52,19,740	52,81,757	51,75,786	52,12,951	34,53,238	49,20,221	50,05,150	48,47,540	48,45,586
16	KERALA	9,57,969	18,64,855	27,04,961	26,90,840	30,01,870	33,52,805	34,64,817	33,57,442	34,82,010	35,44,881	34,61,929	20,01,807	21,29,391	23,40,980
17	LADAKH	7,144	10,189	13,421	14,118	13,889	13,658	16,474	16,909	16,996	17,152	17,310	16,500	13,157	14,449
18	LAKSHADWEEP	-	-	-	1,515	650	700	827	866	-	-	-	841	725	0
19	MADHYA PRADESH	9,288	25,05,965	49,30,776	60,02,195	74,94,202	78,53,490	79,97,108	82,58,434	83,29,288	84,51,865	83,46,915	81,01,024	71,37,134	76,42,633
20	MAHARASHTRA	21,84,063	45,23,490	71,46,748	86,33,988	96,97,039	1,05,19,616	1,03,90,010	92,34,252	1,02,52,630	1,04,44,709	1,01,25,980	90,17,504	81,13,259	85,60,082
21	MANIPUR	31,350	29,244	90,286	2,71,283	4,54,120	3,50,654	3,56,366	2,87,213	2,77,909	2,79,983	3,64,818	366207	0	0
22	MEGHALAYA	9,307	26,725	61,412	98,732	1,62,523	1,77,153	1,81,428	1,80,836	1,91,115	1,86,041	33,088	19,950	10,863	29,849
23	MIZORAM	27,075	52,684	65,532	62,766	1,24,447	1,31,984	1,45,309	1,00,906	1,04,170	96,172	86,498	87,224	41,695	50,719
24	NAGALAND	32,301	86,447	1,58,367	1,85,312	1,90,781	1,95,904	1,96,710	1,74,683	1,96,902	1,99,081	1,82,576	1,95,602	1,13,534	82,945
25	ODISHA	9,73,860	29,92,559	28,48,151	25,17,666	21,02,634	22,76,976	24,93,437	29,46,507	32,03,303	32,78,430	33,10,623	21,52,082	23,47,760	26,93,118
26	PUDUCHERRY	4,264	5,779	9,106	9,378	10,198	10,635	10,343	10,246	10,245	10,218	10,157	9,952	9,113	8,303
27	PUNJAB	11,81,102	14,11,655	22,21,609	23,01,313	19,01,758	19,04,579	18,71,649	17,59,801	17,38,610	17,13,808	16,96,361	2,07,514	8,60,366	8,53,960
28	RAJASTHAN	64,972	38,34,966	47,82,730	47,78,953	57,06,071	63,14,146	66,40,505	68,54,513	69,67,977	71,40,935	71,10,893	56,67,596	53,82,291	56,88,783
29	SIKKIM	-	1,980	4,007	1,633	5,645	6,090	7,914	9,452	9,754	9,686	9,486	10,651	7,979	8,309
30	TAMIL NADU	21,61,247	29,70,900	33,74,038	34,37,327	43,04,738	44,08,819	37,51,547	37,73,783	37,09,946	36,73,635	31,92,733	22,06,924	20,27,912	20,95,315
31	TELANGANA	20,27,850	31,60,187	34,22,274	32,43,799	34,73,585	35,86,243	35,73,758	35,49,402	35,93,134	36,06,120	35,53,279	32,50,867	29,81,043	29,50,888
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	7,580	11,183	13,519	13,556	14,033	9,410	9,690	9,829	7,560	11,298	12,737	12,599	11,401	11,492
33	TRIPURA	1,51,863	1,80,865	1,89,194	1,83,202	1,99,345	2,10,166	2,19,008	2,12,331	2,14,747	2,19,098	2,33,194	2,31,201	2,19,037	2,19,708
34	UTTAR PRADESH	1,11,93,600	1,51,46,240	1,75,13,799	1,81,81,519	2,13,10,180	2,19,04,818	2,28,15,840	2,37,16,467	2,39,23,197	2,41,68,243	2,40,91,842	1,82,17,785	1,74,27,081	1,85,97,905
35	UTTARAKHAND	4,15,378	5,25,702	6,56,234	6,96,188	7,67,887	8,33,780	8,49,078	8,36,495	8,78,336	8,91,397	8,89,304	6,69,528	7,18,907	7,59,329
36	WEST BENGAL	-	-	-	-	-	-	-	20,29,595	35,84,688	46,28,605	46,78,407	44,42,012	42,65,210	44,70,762
	Total	3,16,14,369	6,00,32,675	7,65,95,566	8,20,05,401	9,26,81,137	9,71,92,767	9,84,59,403	9,97,82,225	10,34,08,208	10,41,24,593	10,45,68,304	8,56,28,964	8,11,39,877	8,53,31,121

Annexure-1